

Development of MEGA Ports

1901. SHRI PRITHVIRAJ D. CHAVAN :
KUMARI FRIDA TOPNO :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have decided to develop two Mega Ports on the East and West Coasts to handle major commodities of exports and imports with private participation; and

(b) if so, the details with location thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

[Translation]

Appointment by BHU Vice-Chancellor

1902. DR. BALIRAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Vice-Chancellor of BHU has appointed the present dean as dean and head of the department of the Faculty of Management for the next three years instead of appointing new professor as dean and head of the department by rotation system;

(b) if so, whether it is not the violation of section 25 of University's statute; and

(c) if so, the action being taken against the Vice-Chancellor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The information is being collected from the Banaras Hindu University and shall be laid on the Table of the House.

[English]

Utilisation of Funds

1903. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is under utilisation of funds by the State Governments and other concerned organisations including sports federations to develop sports in the country;

(b) if so, the details thereof and the action taken thereon; and

(c) the amount allocated to the sports federations, other organisations and the State Governments in the last five years and the amount utilised out of that by them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) No, Sir.

(b) Does not arise.

(c) A statement showing the grants released to Sports Federations and State Governments during last five years is enclosed. Funds are released to State Governments/Federation on receipt of accounts and utilisation certificate of funds released earlier.

Statement*Details of the Grants Released to Various National Sports Federations during the Last Five Years*

S.No.	Name of the Federation	Amount Sanctioned Year wise				
		1992-93	1993-94	1994-95	1995-96	1996-97
1	2	3	4	5	6	7
1.	All India Carrom Federation	31,113	1,08,093	56,250	2,90,772	3,72,389
2.	All India Chess Federation	15,33,031	22,26,757	23,30,332	20,66,319	35,58,937
3.	All India Karate Do Federation	2,25,000	28,125	84,375	--	--
4.	All India Sports Council of the Deaf	4,77,403	10,85,130	1,45,633	8,37,317	9,42,564
5.	Amateur Handball Federation	5,20,350	11,99,960	3,06,250	3,12,500	4,87,500
6.	Basketball Federation of India	4,09,756	1,87,500	1,31,250	4,12,500	4,86,870
7.	Roller Skating Federation of India	-	-	-	-	-
8.	Cycle Polo Federation of India	30,570	1,77,275	-	-	2,40,571
9.	Gymnastic Federation of India	3,83,291	7,29,816	7,90,766	4,67,404	8,76,324
10.	Indian Body Building Federation	2,20,914	1,12,500	-	75,000	12,500
11.	Indian Golf Union	23,298	-	47,985	-	-
12.	Indian Polo Association	30,895	35,847	-	42,523	94,423
13.	Judo Federation of India	5,38,421	20,58,115	41,02,454	9,46,086	26,28,624